

duty evinced by the Governor and the Union Government and the President in introducing President's rule without giving those elected members a chance at least to select their representatives to the Rajya Sabha, will the Government bear in mind in future at least that the legislatures will not be disbanded before the election to the Rajya Sabha takes place?

Mr. Speaker: It is a suggestion for action.

WRITTEN ANSWERS TO QUESTIONS

कृषि उत्पादन

* 540. श्री डा० ना० तिवारी: क्या खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सिंचाई और विद्युत मंत्री ने "हमारी खाद्य सम्बन्धी आवश्यकता को तुरन्त पूरा करने के लिये उपाय" (मेजसं फार रेपिड फिलिंग ग्राफ धवर फड बास्केट) विषय पर एक टिप्पणी परिचालित की थी ;

(ख) क्या इस योजना को क्रियान्वित करने के लिये कृषि तथा सिंचाई विशेषज्ञों की एक संयुक्त समिति के गठन के बारे में उन्होंने सुझाव दिया है; और

(ग) यदि हाँ, तो उसके बारे में उनकी क्या प्रतिक्रिया है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में उपमंत्री (श्री श्यामधर मिश्र) : (क) तथा (ख). जी हाँ।

(ग) मामला विचाराधीन है।

Introduction of Rationing in States

*543. **Shri Shree Narayan Das:**
Shri P. C. Boroah:
Shri M. L. Dwivedi:
Shri Bhagwat Jha Azad:
Shri S. C. Samanta:

Shri P. R. Chakraverti:

Shri Bade:

Shri R. Barua:

Shri R. S. Pandey:

Shri Subodh Hansda:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the extent to which States have been able to implement the policy laid down in regard to the introduction of rationing; and

(b) the reasons, if any, for non-implementation of the policy?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) and (b). Statutory rationing has already been introduced in Calcutta, Siliguri Complex, Asansol-Durgapur Complex, Madras, Coimbatore, Delhi, Hyderabad-Secunderabad, Visakhapatnam and Kanpur. Statutory rationing is also proposed to be introduced in Greater Bombay, Poona, Nagpur and Sholapur by the 1st April, 1966. In other towns, statutory rationing will be introduced according to a phased programme.

Food Corporation of India

*544. **Shri Subodh Hansda:**
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri P. C. Boroah:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that the Food Corporation of India is not allowed to enter into foodgrains trade in all the States; and

(b) if so, what is the idea of forming such a Corporation when such things could be done through the Ware-housing Corporation?

The Minister of State in the Ministry of Food Agriculture Community Development and Cooperation (Shri